OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

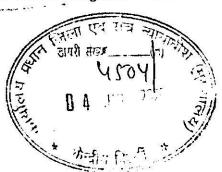
ORDER

In supersession of earlier orders, the following Judicial Officers are hereby designated as Officer In-charge and Link Officer In-charge of the Branch as mentioned against their name with immediate effect in addition to work already assigned to them:-

S.No	Name of the Branch(s)	Officer In-Charge	Link Officer In-Charge
1	Leave Sanctioning Authority of the Officers of DHJS and DJS	Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act) (CBI)-08	Sh. Dheeraj Mor Spl. Judge (PC Act) (CBI) (Coal Block Cases)-1
2	Administration I, II & III	Sh. Sanjay Bansal, Spl. Judge (PC Act) (CBI) (Coal Block Cases)-02	Sh. Vishal Gogne Spl. Judge (PC Act) (CBI)-24
3	Judicial	Sh. Dig Vinay Singh, Spl. Judge (PC Act) (CBI)-09	Ms. Sunena Sharma Spl. Judge (PC Act) (CBI)-20
4	Receipt & Issue	Sh. Mukesh Kumar, Spl. Judge (PC Act) (CBI)-05	Sh. Atul Krishna Agrawal, Spl. Judge (PC Act) (CBI)-19
5	Accounts, Fine & Audit and Cash	Sh. Sanjay Khanagwal, Spl. Judge (PC Act) (CBI)-12	Sh. Gagandeep Singh, Spl. Judge (PC Act) (CBI)-04
6	General	Sh. Shailender Malik, Spl. Judge (PC Act) (CBI)-21	Sh. Gautam Manan Presiding Officer, Industrial Tribunal-02
7	Stationery	Sh. Mohinder Virat, Presiding Officer, Industrial Tribunal-01	Sh. Sushant Changotra Spl. Judge (PC Act) (CBI)-22
8	Pool Car	Sh. Rajesh Malik, Spl. Judge (PC Act) (CBI)-14	Sh. Jitendra Singh, Spl. Judge (PC Act) (CBI)-23
9	Care Taking	Sh. Gaurav Rao, Spl. Judge (PC Act) (CBI)-01	Sh. Atul Krishna Agarwal, Spl. Judge (PC Act) (CBI)-19
10	Copying Agency	Sh. Gautam Manan Presiding Officer, Industrial Tribunal-02	Sh. Hasan Anzar Spl. Judge (PC Act) (CBI)-03
11	Vigilance and Litigation	Sh. Sanjay Bansal, Spl. Judge (PC Act) (CBI) (Coal Block Cases)-02	Sh. Jagdish Kumar, Spl. Judge (PC Act) (CBI)-16
12	PRO/Facilitation Centre/ e-Sewa Kendra	Sh. Prashant Sharma, Spl. Judge (PC Act) (CBI)-15	Sh. Sushant Changotra, Spl. Judge (PC Act) (CBI)-22
13	Record Room (Sessions) and Digitization	Sh. Vishal Gogne, Spl. Judge (PC Act) (CBI)-24	Sh. Prashant Sharma, Spl. Judge (PC Act) (CBI)-15
. 14	Computer	Sh. Atul Krishna Agrawal, Spl. Judge(PC Act) (CBI)-19	Sh. Sujit Saurabh, Presiding Officer, Labour Court-09

15	Library	Ms. Sunena Sharma Spl. Judge (PC Act) (CBI)-20	Sh. Vishal Gogne, Spl. Judge (PC Act) (CBI)-24
16	Leave Sanctioning Authority for Staff	Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act) (CBI)-08	Ms. Deepali Sharma, Spl. Judge (PC Act) (ACB)-1
17	Bail and Filing Section.	Sh. Sanjay Bansal, Spl. Judge (PC Act) (CBI) (Coal Block Cases)-02	Ms. Jyoti Kler, Spl. Judge (PC Act) (CBI)-18
18	Protocol Branch	Sh. Prashant Sharma, Spl. Judge (PC Act) (CBI)-15	Ms. Jyoti Maheshwari, ACJM-05
19	RTI		Ms. Ruchi Aggarwal Asrani Spl. Judge (PC Act) (ACB)-02

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.



(Kanwal Jeet Arora)
Principal District & Sessions Judge
-cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.OIC/RACC/Gaz./2025/11396/c - 11481/c

Dated: 3/7/2025

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.

2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.

4. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.

8. The Web-site Committee, Tis Hazari Courts, Delhi.

6. P.S. to the undersigned.

Principal District & Sessions Judgecum- Special Judge (PC Act) (CBI) Rouse Avenue Court Complex, New Delhi